

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. \*103**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 28, 1940 (SAKA)**

**FINANCIAL ASSISTANCE PROVIDED AS FLOOD RELIEF**

**\*103. SHRI DEREK O'BRIEN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the State-wise details of loss of lives and damage to property and crops due to floods;**
- (b) the details of funds for flood relief requested by States and funds announced by Government over the last three years and the current year, year-wise and State-wise;**
- (c) the details of financial assistance provided by Government under SDRF/ NDRF in the wake of floods over the last three years and the current year, year-wise and State-wise; and**
- (d) the details of funds released by Government for flood relief and compensation of loss suffered/claimed, year-wise and State-wise, excluding SDRF/ NDRF financial assistance during the above period?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIU)**

**(a) to (d): A Statement is laid on the Table of the House.**

**Statement referred to in reply to Rajya Sabha Starred Question No. \*103 dated 19<sup>th</sup>December, 2018.**

**(a) to (d): The details of the losses due to natural disasters including floods/ landslides/ cloudburst/ cyclonic storm etc., as reported by the State Governments/ Union Territories during the last three years and current year are at Annexure-I.**

**There are institutional mechanisms at the National and State level for effective management of natural disasters. Though the primary responsibility for disaster management rests with the States Government, the Government of India extends all possible logistic and financial support to the States to supplement their efforts to meet the situation effectively. The concerned State Governments undertake assessment of damage and relief measures in the wake of natural disasters including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal. When the available resources of States are inadequate, additional financial assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team.**

**Government of India (GoI) had enhanced the allocation under SDRF from Rs 33,580 crore for the period 2010-11 to 2014-15 to Rs 61,220 crore for the period 2015-16 to 2019-20. The norms for relief assistance were also enhanced in the year 2015. Ex-gratia assistance for death has been increased from Rs. 1.5 lakh to Rs. 4 lakh per person. Agricultural assistance has been increased by 50%. There is a 35%**

**increase in all other items of relief. From the year 2018-19, Central share in SDRF for all states has been enhanced from 75% to 90% by which there will be an additional SDRF contribution by Central Government of Rs. 1690.35 crore in 2018-19 and Rs. 1774.67 crore in 2019-20.**

**Financial assistance under SDRF/ NDRF is towards relief and not for compensation of loss as suffered/ claimed. No calamity-wise allocation is made under SDRF. States can use this allocation for 12 notified natural calamities viz; avalanche, cyclone, cloudburst, drought, earthquake, tsunami, fire, flood, hailstorm, landslide, pest attack and cold wave/ frost. In addition, 10% of the annual fund allocation of the SDRF may be used for localized State specific natural disaster. Information on relief provided towards specific calamity-wise/ item-wise to affected persons is not maintained centrally by this Ministry, since distribution of relief on the ground is the responsibility of the State concerned in accordance with the magnitude of the ground situation.**

**The State – wise details of allocation and releases from SDRF and NDRF (in the case of NDRF it is limited to floods & rain oriented calamities such as floods, cyclonic storm, landslides and cloudburst) during the last three years and current year is given in Annexure-II.**

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## State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ cloudburst etc. during the years 2015-16 to 2018-19

(Provisional)

Sl. No.	State	Year															
		2015-16				2016-17				2017-18				2018-19 (as on 11.12.18)			
		lives lost(No.)	Cattle lost (No.)	Houses/ huts (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses/ huts (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses/ huts (No.)	Crops area (in lakh ha.)	lives lost (No.)	Cattle lost (No.)	Houses/ huts (No.)	Crops area (in lakh ha.)
1	Andhra Pr.	88	3669	32836	2.17	19	32	2277	0.48	31	55	6557	0.45	81	5884	47855	1.67
2	Arunachal Pr.	20	1198	1802	0.14	42	1903	1629	0.235	60	1177	1463	0.41	13	--	310	0.007
3	Assam	66	2482	61434	2.86	115	3191	66887	2.82	160	2763	111070	2.80	53	122	77948	0.31
4	Bihar	158	51	130576	8.08	243	583	129922	3.72	649	256	357197	8.10	--	--	920	--
5	Chhattisgarh	--	--	--	--	9	15	694	2.98	52	102	909	--	7	11	145	--
6	Gujarat	156	19388	62006	2.59	85	252	128	--	229	15255	36710	6.45	72	361	5202	--
7	Goa	--	--	--	--	--	--	119	--	1	--	61	--	--	--	74	--
8	Haryana	--	--	--	--	3	--	8	--	--	--	--	--	3	2	43	--
9	Himachal Pr.	133	686	3406	0.13	40	136	2283	0.20	75	199	2195	0.80	49	1285	6023	0.04
10	J & K	21	97	1989	--	3	--	--	--	7	4	90	--	31	32	42	--
11	Jharkhand	--	--	--	--	8	--	1483	--	12	3	2668	--	--	--	--	--
12	Karnataka	--	--	--	--	10	217	23654	3.76	70	745	1533	--	67	240	7865	3.63
13	Kerala	67	4	6431	--	48	56	5770	0.017	221	5	6324	0.078	477	76830	654062	1.00
14	Madhya Pr.	--	--	--	--	184	400	80000	--	--	--	--	--	31	2	191	--
15	Maharashtra	2	--	--	--	145	1035	8164	0.15	134	164	--	--	106	1560	--	--
16	Manipur	26	29	11849	0.39	--	--	24723	0.018	19	10752	19793	0.89	25	142	10820	0.06
17	Meghalaya	5	--	4	--	4	--	--	--	11	--	163	--	9	4632	13100	0.02
18	Mizoram	--	--	--	--	--	--	--	--	13	14	5437	0.11	--	--	--	--
19	Nagaland	5	--	180	0.04	7	738	4119	0.42	22	665	7700	0.05	12	896	5202	0.05
20	Odisha	5	--	839	--	3	--	--	--	8	399	562	0.42	102	4812	62341	3.90
21	Punjab	11	14	126	--	12	--	98	0.005	4	6	34	--	14	29	229	0.52
22	Rajasthan	40	174	24657	0.32	82	635	15010	--	80	5705	57989	7.34	17	8	--	--
23	Sikkim	1	1	2012	--	13	2090	361	0.018	11	80	910	0.02	3	--	83	--
24	Tamil Nadu	470	12030	475762	3.83	25	564	8278	0.34	233	7654	14229	0.05	106	425	140645	1.13
25	Telangana	--	--	--	--	49	6535	37991	2.59	--	--	--	--	--	--	--	--
26	Tripura	1	--	11179	--	5	1	937	--	17	13	3222	--	22	4167	40897	0.32
27	Uttar Pradesh	40	15	14	--	82	266	46793	5.96	121	154	56935	3.81	105	195	28063	2.90
28	Uttarakhand	31	177	410	--	114	1575	3324	0.10	57	737	1380	--	69	770	2648	0.55
29	West Bengal	193	23120	822978	13.02	200	3320	84765	4.48	197	2075	497362	6.74	266	93	23964	0.49
30	Puducherry	4	1095	4327	--	--	--	5	--	--	--	--	--	--	4	1117	--
31	Lakshadweep	--	--	--	--	--	--	--	--	--	186	969	0.002	--	--	--	--
	Total	1543	64230	1654817	33.57	1,550	23,544	5,49,422	28.27	2494	49168	1193462	38.52	1740	102502	1129789	16.60

**Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2015-16 to 2018-19**

(Rs. in crore)

Sl. No.	State	Allocation under SDRF				Centre's share of SDRF released				Released from NDRF			
		2015-16	2016-17	2017-18	2018-19	2015-16	2016-17	2017-18	2018-19 (as on 13.12.18)	2015-16	2016-17	2017-18	2018-19 (as on 13.12.18)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pr.	440.00	462.00	485.00	509.00	330.00	346.50	363.75	458.10	--	243.15	--	559.27
2	Arunachal Pr.	52.00	55.00	57.00	60.00	46.80	49.50	51.30	27.00	--	51.06	32.44	132.49
3	Assam	460.00	483.00	507.00	532.00	414.00	434.70	456.30	239.40	--	--	--	--
4	Bihar	469.00	492.00	517.00	543.00	351.745	369.00	489.56	--	--	--	1363.47	--
5	Chhattisgarh	241.00	253.00	265.00	278.00	249.725 #	94.875	194.25 #	224.475	--	--	--	--
6	Goa	4.00	4.00	4.00	4.00	3.00	3.00	3.00	1.80	--	--	--	--
7	Gujarat	705.00	740.00	777.00	816.00	528.75	555.00	500.00	449.95	--	--	--	--
8	Haryana	308.00	323.00	339.00	356.00	203.43 #	357.75	254.25	160.20	--	--	--	--
9	Himachal Pr.	236.00	248.00	260.00	273.00	212.40	223.20	234.00	245.70	10.686	81.22	63.23	84.13
10	J & K	255.00	268.00	281.00	295.00	229.50	241.20	--	252.90 #	--	--	--	--
11	Jharkhand	364.00	382.00	401.00	421.00	273.00	286.50	300.75	189.45	--	--	--	--
12	Karnataka	276.00	290.00	305.00	320.00	207.00	217.50	228.75	144.00	--	--	117.50	525.22
13	Kerala	185.00	194.00	204.00	214.00	138.75	145.50	153.00	192.60	--	--	133.00	2904.85
14	Madhya Pr.	877.00	921.00	967.00	1016.00	657.75	690.75	725.25	457.20	--	--	--	--
15	Maharashtra	1483.00	1557.00	1635.00	1717.00	1112.25	583.875	1810.125 #	772.65	--	--	--	--
16	Manipur	19.00	20.00	21.00	22.00	21.05 #	18.00	18.90	9.90	38.71	--	110.82	--
17	Meghalaya	24.00	25.00	27.00	28.00	21.60	22.50	24.30	12.60	--	--	--	--
18	Mizoram	17.00	18.00	19.00	20.00	15.30	16.20	17.10	9.00	--	--	35.97	--
19	Nagaland	10.00	10.00	11.00	11.00	9.00	9.00	9.90	9.90	15.11	0.96	25.01	195.99
20	Odisha	747.00	785.00	824.00	865.00	560.25	588.75	618.00	778.50	150.7525	149.1175	--	--
21	Punjab	390.00	409.00	430.00	451.00	292.50	306.75	203.465	321.99	--	--	--	--
22	Rajasthan	1103.00	1158.00	1216.00	1277.00	827.25	868.50	912.00	574.65	--	--	421.20	--
23	Sikkim	31.00	33.00	34.00	36.00	27.90	29.70	30.60	16.20	--	--	--	54.93
24	Tamil Nadu	679.00	713.00	748.00	786.00	643.045 #	534.75	561.00	707.40	1000.00	365.67	351.81	--
25	Telangana	274.00	288.00	302.00	317.00	205.50	216.00	--	226.50 #	--	--	58.40	--
26	Tripura	31.00	33.00	34.00	36.00	27.90	29.70	30.60	16.20	--	--	--	--
27	Uttar Pradesh	675.00	709.00	744.00	781.00	506.25	531.75	558.00	351.45	--	9.08	119.67	--
28	Uttarakhand	210.00	220.00	231.00	243.00	253.36 #	198.00	207.90	109.35	--	--	--	--
29	West Bengal	516.00	542.00	569.00	598.00	387.00	406.50	426.75	269.10	459.71	275.82	324.78	--
	<b>Total</b>	<b>11081.00</b>	<b>11635.00</b>	<b>12214.00</b>	<b>12825.00</b>	<b>8756.00</b>	<b>8374.95</b>	<b>9382.80</b>	<b>7228.165</b>	<b>1774.928</b>	<b>1176.07</b>	<b>3157.30</b>	<b>4456.88</b>

# Including arrears of SDRF for the previous year.

